THE HIGH COURT OF MEGHALAYA: SHILLONG

NOTICE

NO.HCM.III/166/2019-Judl./Part-I/542

Dated Shillong, the 23rd July, 2025

It is hereby notified for the information of all concerned that:-

On 25th July, 2025 and thereafter, till the DIVISION BENCH-I does not sit,

Hon'ble Mr. Justice W. Diengdoh and
Hon'ble Mr. Justice B. BhattacharjeeShall sit together and take up urgent matters, if any, from the
list and determination of DIVISION BENCH-I.Hon'ble Mr. Justice H.S. Thangkhiew and
Hon'ble Mr. Justice W. DiengdohShall sit together and take up urgent matters, if any, against
judgment(s)/order(s) passed by the Single Bench of Hon'ble
Mr. Justice B. Bhattacharjee.Hon'ble Mr. Justice H.S. Thangkhiew and
Hon'ble Mr. Justice B. BhattacharjeeShall sit together and take up urgent matters, if any, against
judgment(s)/order(s) passed by the Single Bench of Hon'ble
Mr. Justice B. BhattacharjeeHon'ble Mr. Justice B. BhattacharjeeMattersHon'ble Mr. Justice W. Diengdoh.Matters

By Order,

Memo NO.HCM.III/166/2019-Judl./Part-I/542-A Copy to: -

- 1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A. to Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Registrar (Judicial Service) –cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The Deputy Solicitor General/Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 9. The President/Secretary, High Court Bar Association, Shillong for favour of kind information.
- 10. All Court Masters/Court Officers concerned for information and necessary action.
- 11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
- 12. Notice Board.
- 13. Office File.



JOINT REGISTRAR (LISTING) Dated Shillong, the 23rd July, 2025